### Government of India Ministry of Consumer Affairs, Food and Public Distribution Department of Consumer Affairs

## RAJYA SABHA UNSTARRED QUESTION No.1196

**TO BE ANSWERED ON 27/07/2018** 

### DISPOSAL OF LARGE STOCK OF PULSES

1196. DR. PRABHAKAR KORE:

# Will the Minister of CONSUMER AFFAIRS, FOOD AND PUBLIC DISTRIBUTION be pleased to state:

- (a) whether it is a fact that Government agencies are saddled with large public stocks of pulses due to record production last year;
- (b) if so, the quantity of stock of pulses and the steps taken by Government to deal with large stocks thereof;
- (c) whether Government proposes to introduce pulses under the subsidized Public Distribution System (PDS); and
- (d) if so, the details of scheme and the time-frame for implementation of the Scheme?

#### **ANSWER**

# THE MINISTER OF STATE CONSUMER AFFAIRS, FOOD AND PUBLIC DISTRIBUTION (SHRI C.R.CHAUDHARY)

- (a) & (b): Government has procured pulses towards creating a buffer of upto 20 Lakh MT under Price Stabilisation Fund (PSF) for appropriate market intervention to stabilise their prices. In addition, procurement of pulses is also undertaken through Price Support Scheme (PSS) for extending Minimum Support Price (MSP) to farmers. Domestic procurement of about 16.70 Lakh MT was undertaken under PSF. Also, cumulative procurement of pulses from Kharif Marketing Season (KMS) 2016 onwards under PSS is about 48.68 Lakh MT as on 23.07.2018. Government disposes these stocks as per the laid down procedure for such disposal in the respective Scheme.
- (c) & (d): As on date there is no decision to introduce these pulses under the subsidised Public Distribution System (PDS).

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